

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-107

CP No.-37/241/242/ND/2023
CA/150/2023

IN THE MATTER OF:

Rakesh Kapoor & Ors.

....Applicant

Vs.

Shree Ravi Trading and Manufacturing Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 12.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Pradeep Bakshi, Mr. Mohit Bakshi, Mr. Himanshu
Vij, Mr. Harshul Choudhary
For the Respondent : Mr. KunalTandon, Ms. Richa Sandilya, Advs. For R 1

ORDER

CA/150/2023:-

Since, the main matter is already fixed for hearing on 17.05.2023, therefore, the present application as well as main matter i.e. CP No.-37/241/242/ND/2023 be listed on **17.05.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)